

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2215  
ANSWERED ON:14.12.2004  
AUTONOMY TO CENTRAL AND DEEMED UNIVERSITIES  
Angadi Shri Suresh Chanabasappa

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has written letters to Central Universities asking for their suggestions regarding autonomy;
- (b) if so, the details of the areas in which autonomy has been granted to Central Universities and deemed universities;
- (c) whether the suggestions asked for have been received from Central Universities;
- (d) if so, the details of suggestions received from each university; and
- (e) the reaction of the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a): Yes, Sir.

(b) to (e): The Central Universities/ Deemed Universities enjoy autonomy within the framework of their individual Acts and the Statutes, Ordinances, Regulations etc. made thereunder/ Memorandums of Association subject, however, to the powers vested in the regulatory authorities like the University Grants Commission, the All India Council for Technical Education, the National Council for Teacher Education.

The suggestions received from the Central Universities broadly aim at providing academic and financial autonomy to them. These would be examined in the light of the report of a Committee of Central Advisory Board of Education on the subject `Autonomy of Higher Education Institutions`